

**DIVISION BENCH**

**ITEM NO.108**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.38/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 23<sup>rd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S PARGON PACKAGINGS V/S RASIK PRODUCTS PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

NONE

*: For the Operational Creditor*

Sh. Mohd Nazim Khan, PCS

*: For the Corporate Debtor*

**ORDER**

1. None present on behalf of the Operational Creditor. Ld. Counsel, Sh. Nazim Khan representing the Corporate Debtor present through VC.
2. There is no representation today on behalf of the Operational Creditor, in the interest of justice, the matter is adjourned for further hearing on 13<sup>th</sup> September, 2024.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**23<sup>rd</sup> July, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**